GOVERNMENT OF INDIA MINISTRY OF DEFENCE DEPARTMENT OF DEFENCE LOK SABHA

UNSTARRED QUESTION NO.3269

TO BE ANSWERED ON THE 4TH AUGUST, 2017

PURCHASE OF AMMUNITION AND ARMAMENTS

3269. SHRI A. ANWHAR RAAJHAA: SHRI P. NAGARAJAN:

Will the Minister of DEFENCE j{kk ea=h be pleased to state:

- (a) whether the Government has decided to empower financial powers to the Army to buy ammunition, spares and armaments during emergency times; and
- (b) if so, the details thereof and the reasons therefor?

MINISTER OF STATE (DR. SUBHASH BHAMRE)
IN THE MINISTRY OF DEFENCE

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(डा. सुभाष भामरे)

(a) & (b): Financial powers for procurement of ammunition, spares and armaments etc. have been delegated to the Army so as to enable them to maintain military preparedness at all times. Financial powers delegated to Army also cater to meeting any emergent requirement. The powers are reviewed from time to time and are modified as per assessed requirement which is a continuous process.
